

LIR No. 4283/2016

Kailash Chandra vs Ryan International School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Gaurav Bajaj, Proxy AR for the management.

The matter is fixed for further proceedings after deciding inquiry issue.

At request, matter stands adjourned for purpose fixed on **22.09.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 4096/2016

Rajesh Khanna vs Ryan International School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Gaurav Bajaj, Proxy AR for the management.

The matter is fixed for further proceedings after deciding inquiry issue.

At request, matter stands adjourned for purpose fixed on **22.09.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 4285/2016

Pan Singh vs Ryan International School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Gaurav Bajaj, Proxy AR for the management.

The matter is fixed for further proceedings after deciding inquiry issue.

At request, matter stands adjourned for purpose fixed on **22.09.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 4970/2016

Mohd. Mahfooz Ahmed vs M/s The Romna Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Mohd. Nadeem, AR for the workman.

None for the management.

Matter is fixed for awaiting corrigendum.

Corrigendum not yet received.

Be put up for awaiting corrigendum on **09.10.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9702/2016

Raju Kirori wal vs M/s The Mobile Store Services Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of management after filing fresh address of the management.

Despite efforts, no one is connected through VC on behalf of the workman, in these circumstances, workman is directed to file fresh address of the management and notice be issued to the management after filing of fresh address and PF, which is returnable before the Court on **19.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 447/2017

Vijender Singh vs M/s Fore School of Management

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for service of notice to the management.

Workman is directed to file PF and after filing of the same, notice be issued to the management, which is returnable before the Court on **22.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 453/2017

Pankaj Kapila vs M/s Times Globacom Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Despite efforts, no one is connected through VC, in these circumstances, matter stands adjourned for purpose fixed on **29.10.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 834/2018

Tambi Poddar vs M/s Mangalam Cement Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, workman is directed to file PF and after filing of the same, notice of statement of claim be issued to the management, which is returnable before the Court on **29.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 4304/2018

Mahinder Kumar vs M/s Designer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for service of the management.

Notice be issued to the management on filing of PF by the workman, which is returnable before the Court on **03.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 715/2019

Badlu vs M/s Chanson Grand Westend

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Perusal of the record shows that management was served.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, management is directed to file WS with direction to supply advance copy of the same to the workman or his AR by the next date of hearing.

Be put up for filing of WS on **29.10.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LC No. 63/2019

Raj Pal Singh vs Jyoti Enterprises

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for service of the management.

Issue fresh notice to the management on fresh address of the management, already filed by workman, on filing of PF by the workman, which is returnable before the Court on **11.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9489/2016

Krishna Devi vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 2381/2016

Dheeru Kumar vs M/s Network Capital Network Stock Broaking Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

28.09.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 7530/2016

Ravinder Singh vs Senor Export

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **19.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 3397/2016

Sunil Singh vs M/s Guddu Stamping Factory

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

It is submitted by AR for the workman that workman is not available today and prays for adjournment.

At request, matter stands adjourned for ex-parte evidence on **28.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9463/2016

M D Alim vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9464/2016

Pramod Kumar vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9482/2016

Ram Tirath vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9502/2016

Kavita vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9523/2016

Tika Ram vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9528/2016

Balminder Kaur vs City Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Ms Deepti, AR for the management No. 1.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

06.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9580/2016

Sarabjeet Singh vs M/s Aids Healthcare Foundation India Cares

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **25.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9581/2016

Mahesh Kumar vs M/s Aids Healthcare Foundation India Cares

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **25.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9588/2016

Sarnam vs M/s ACE Facility Management Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.10.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 375/2017

Nandram Singh vs M/s Intelux Electronics Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **27.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 390/2017

Girja Shankar Tiwari vs Rajrani Export pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **27.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 876/2017

Pooja Soni vs Incense Fasion

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **28.11.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 1992/2017

Pankaj Kumar Singh vs M/s G4S Secure Solution India Pvt. Lt.d

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

17.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 1997/2017

Brijesh Kumar Singh vs M/s G4S Secure Solution India Pvt. Lt.d

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

17.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 3318/2017

Ram Bahadur vs M/s Ahuja & Com.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

03.10.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 144/2018

Munesh vs M/s Govt. Girls Sr. Sec. School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 252/2018

Mohd. Alam Saifi vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 253/2018

Vijay Singh vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 254/2018

BADAM Singh vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 255/2018

Nandan Singh vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 256/2018

Ravi Kumar vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No.829/2018

Ranjit Singh vs Constitution Club of India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 829/2018

Ranjit singh vs M/s Snowmax Engineers ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **01.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 1373/2018

Raj Kumar Jaiswal vs M/s Rangi International Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **02.12.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 4294/2016

Surender Ram vs Rakshak Securities

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Ashutosh Veerma, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

05.10.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 2337/2016

Rajpal Singh vs MCD South

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Rajeev Kumar Bhardwaj, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

21.09.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 5546/2016

Vineeta Jha vs RMX Joss Merchants Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

03.10.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 5134/2016

Thakur Singh vs M/s Employee Pooling Resources Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Muneesh Gumber and Shri August Kumar, ARs for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

19.10.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 1327/2016

Md. Akil @ Akhilesh vs M/s My Bar Restaurant

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **19.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LC no. 1621/2016

Ritesh Kumar vs Bal Sahyog Sanstha

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri Gyaneshwar Narayan, AR for the management No. 2.

The matter is fixed for ME.

An application received on official email ID from Gyaneshwar Narayan, AR of the case that he wishes to withdraw his authority letter on behalf of the management No. 2. Same be taken on record.

At request, Shri Gyaneshwar Narayan is allowed to withdraw his authority letter.

Shri Abhishek Dubey has filed his authority letter on behalf of management No. 2. Same be taken on record.

At request, matter stands adjourned for ME on **28.10.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LC No. 3230/2016

Shiva vs M/s Durga Hardware Mill Store

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **20.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 9699/2016

Ram Parvesh vs M/s Cross Link Shipping Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **20.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 3850/2016

Kapil Muni Tripathi vs M/s Luna Exports Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

11.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 3852/2016

Kamla CN vs M/s Luna Exports Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

11.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 3853/2016

Pati Raj Yadav vs M/s Luna Exports Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

None for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

11.11.2020.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 2486/2016

Dinesh Kumar Pathak vs M/s Premier Shield pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for filing of reply to the application filed by management under Section 11 of AD Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management on **26.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 2552/2016

Krishna Nand Tripathi vs M/s Premier Shield pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for filing of reply to the application filed by management under Section 11 of AD Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management on **26.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 2568/2016

Rakesh Kumar Singh vs M/s Premier Shield pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for filing of reply to the application filed by management under Section 11 of AD Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management on **26.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 4252/2016

Sunil Kumar Singh vs M/s Premier Shield pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for filing of reply to the application filed by management under Section 11 of AD Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply and arguments on the application filed by the management on **26.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 1862/2016

Babu Ram vs DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

Matter is fixed for filing of reply to the application filed by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply to the application filed by the management on **28.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

Misc. DJ No. 297/2019

Rajesh Kumar vs M/s Jain Polymers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : Shri Ajit Kumar Singh, AR for the workman.

Shri Santosh Singh, AR for the management.

The matter is fixed for arguments on application filed on behalf of the management for setting aside ex-parte award dated 20.10.2011.

Reply to the said application not filed by the workman.

Workman is directed to file reply to the application with directions to supply advance copy of the same to the AR for the management.

Be put up for reply and arguments on the application on **20.10.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 628/2017

Sanjay kumar vs M/s Invogouge Next Design

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 Management is ex-parte.

The matter is fixed for ex-parte final arguments.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte final arguments on **08.10.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 763/2016

Rajinder Singh v s DTC

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of written submissions by the workman and arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of written submissions and arguments on **28.09.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 5872/2016

Sulender Pal vs M/s Mitsuri Company India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.

Shri L K Singh and Shri Ashish Kumar, Ars for the management.

The matter is fixed for arguments.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for clarifications/ arguments on **26.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020

LC No. 1374/2016

Yogesh Kumar vs PWD

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of reply to the application under Order 11 Rule 14 CPC filed by the workman.

Reply not filed by the management.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for filing of reply / arguments to the application on **19.10.2020.**

VEENA RANI

POLC/RADC

26.08.2020

LIR No. 3250/2016

Ragini vs M/s A.M.F. Export

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing and subsequent en-block adjournment of cases by Hon'ble High Court of Delhi.

26.08.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for order.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for clarifications/ arguments on **29.09.2020**.

VEENA RANI

POLC/RADC

26.08.2020